

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1/44/2010-CERC

Coram:

**Shri P.K Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member**

Date of Order: 10th October 2019

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of April 2019 to June 2019 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

- 2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses



for each financial year under the 2010 Sharing Regulations. Further, as per Regulation 17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Orders dated 02.05.2019 had approved the slab rates for PoC Charges towards 'LTA/MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period April,2019 to June,2019 based upon aforementioned data.

4. Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

55.

..... After the coming into effect of the 2010 Sharing Regulations, the



provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.

5. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 and letter dated 4.10.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period April, 2019 to June, 2019 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Order dated 02.05.2019:-

- a) The sharing of transmission charges for Pole-I & Pole-II of HVDC Champa–Kurukshehra has been modified as per Order dated 31.07.2019 in Review Petition 20/RP/2018 & 3/RP/2019.
- b) The COD of 3rd Unit of BRBCL was achieved on 26.2.2019. For this Quarter LTA of 689.25 MW from BRBCL has been considered for beneficiaries and 3/4th of transmission charges for Nabinagar- Sasaram line has been considered under PoC. 1/4th of transmission charges for Nabinagar- Sasaram line have been allocated to BRBCL.
- c) The LTA of Suryakanta Hydro Energies Pvt. Ltd, which was not considered in earlier POC Order dated 02.05.2019, has now been considered as 14 MW to Delhiper additional LTA details furnished by CTU for the application period.
- d) 150MW LTA of RKM Power was tied up to UP, which was inadvertently

considered as un-tied in original order dated 02.05.2019, has been considered in withdrawal of UP.

e) NTPC Bongaigaon unit # 3 has been declared COD on 26.03.2019 and hence its installed capacity is revised to 750 MW from 500 MW considered in earlier Order dated 2.5.2019. Drawl LTA of beneficiaries has been considered accordingly.

6. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per Sharing Regulations,2010 and amendments thereof.

7. In light of the above, we approve the revised slab rates as submitted by Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period April, 2019 to June, 2019. All other parameters shall be governed by CERC Order dated 02.05.2019.

8. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period April, 2019 to June, 2019 is provided at Annexure I.

9. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

10. The Implementing Agency is directed to endorse a copy of this order to all DICs

and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

**Sd/-
(I. S. Jha)
Member**

**Sd/-
(Dr. M.K. Iyer)
Member**

**Sd/-
(P.K Pujari)
Chairperson**



PoC Rates for LTA/MTOA billing				
Slabs for PoC Rates-Northern Region (April 2019-June 2019)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)
1	Haryana	398832	31340	45981
2	Rajasthan	306849	31340	45981
3	Uttar Pradesh	306849	31340	45981
4	Uttarakhand	260857	31340	45981
5	Delhi	214866	31340	45981
6	Punjab	214866	31340	45981
7	Anpara-C	122883	31340	45981
8	AD Hydro	76892	31340	45981
9	Chandigarh	76892	31340	45981
10	Himachal Pradesh	76892	31340	45981
11	Jammu & Kashmir	76892	31340	45981

Slabs for PoC Rates- Southern Region (April 2019-June 2019)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)
1	Andhra Pradesh	444823	31340	17824
2	Karnataka	306849	31340	17824
3	Sembcorp Energy India Limited	260857	31340	17824
4	SembcorpGayatri Power Ltd	260857	31340	17824
5	Telangana	260857	31340	17824
6	Kerala	168875	31340	17824
7	Goa-SR	122883	31340	17824
8	Pondicherry	76892	31340	17824
9	Tamil Nadu	76892	31340	17824

Slabs for PoC Rates -North Eastern Region (April 2019-June 2019)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)
1	Assam	352840	31340	11271
2	Nagaland	260857	31340	11271
3	Manipur	168875	31340	11271
4	Mizoram	168875	31340	11271
5	Arunachal Pradesh	122883	31340	11271
6	Meghalaya	76892	31340	11271
7	Tripura	76892	31340	11271

Slabs for PoC Rates - Western Region (April 2019-June 2019)					
Sl. No.	Name of Entity	Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for WR (Rs./MW/Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)
1	ACB Ltd	444823	31340	11271	
2	DB Power	444823	31340	11271	
3	Jindal Power Limited	444823	31340	11271	
4	JPL Stage-II	444823	31340	11271	
5	Maharashtra	444823	31340	11271	
6	Spectrum Coal & Power	444823	31340	11271	
7	TRN Energy Pvt. Ltd.	444823	31340	11271	
8	DNH	352840	31340	11271	
9	MB Power	352840	31340	11271	
10	Goa-WR	306849	31340	11271	
11	Gujarat	306849	31340	11271	
12	D&D	214866	31340	11271	
13	Madhya Pradesh	214866	31340	11271	
14	Chhattisgarh	168875	31340	11271	
15	SUGEN	122883	31340	11271	
16	Chhattisgarh_Inj	76892	31340	11271	
17	Adani Power Limited				350639293

Slabs for PoC Rates - Eastern Region (April 2019-June 2019)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)	Charges payable towards MTC of 400kV Nabinagar-Sasaram (Rs/Month)
1	Odisha	444823	31340	11271	
2	GMR Kamalanga	398832	31340	11271	
3	West Bengal	352840	31340	11271	
4	Jorthang	306849	31340	11271	
5	Taseding	306849	31340	11271	
6	Bihar	260857	31340	11271	
7	DVC	214866	31340	11271	
8	Jharkhand	214866	31340	11271	
9	Chujachen	168875	31340	11271	
10	Bangladesh	76892	31340	11271	
11	Sikkim	76892	31340	11271	
12	West Bengal_Inj	76892	31340	11271	
13	NTPC Nabinagar				7025354